

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/48(BB)2018
Court No. 1
Item No. 03

IBC Under Sec 9

In the matter of:

M/S VISHWAS CONCRETE PRIVATE LIMITEDPetitioner
V/s

M/S PRANEE INSTRAStructures PRIVATE LIMITEDRespondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi, Member(T)

For Petitioner(s):

Shri Vinod Sunder Raman, Liquidator

For Respondent(s):

None

ORDER

Heard Shri Vinod Sunder Raman, learned Liquidator through Video Conference.
Order Reserved in I.A. No.125 of 2021 in C.P. (IB)No.48/BB/2018.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)